

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)  
**Appeal No. 127 of 2013**

**Dated : 12<sup>th</sup> November, 2014**

**Present:** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**M/s Lafarge India Pvt. Ltd. .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Praveen Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Suparna Srivastava for R-2  
Mr. C.K. Rai  
Ms. Nistha Sikrora

**ORDER**

Post the matter for hearing on **12.12.2014**

**(Justice Surendra Kumar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)**  
**Judicial Member Technical Member Chairperson**

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